GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1683 ANSWERED ON:25.11.2016 Exemption of Direct Taxes

De(Nag) Dr. (Smt.) Ratna; Joshi Shri Chandra Prakash; Pandey Shri Hari Om; Selvam Shri V. Panneer; Tiwari Shri Manoj Kumar

Will the Minister of FINANCE be pleased to state:

- (a) Whether the CBDT has notified any exemption of direct taxes under CSR for Stand up India scheme;
- (b) If so, the details thereof; and
- (c) The extent to which the said exemption is likely to be promote the above scheme?

Answer

- (a): No such notification has been issued by CBDT.
- (b) & (c): Not applicable in view of the above.

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